

Central Administrative Tribunal  
Principal Bench

C.P. No. 93/2003 In  
O.A. No. 2008/2002

New Delhi this the 7th day of May, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Shri V.K. Majotra, Member (A)

Shri D.P. Srivastava,  
Exw Area Manager,-  
Indore Telecom Distt. (Retd.)  
R/o Flat No. 55, Karishma Apartments,  
I.P. Extn. 27, Patparganj,  
Delhi-110092.

-Petitioner  
(By Advocate: Shri S.C. Luthra)

Versus

Shri Anil Vaish,  
The Secretary,  
Communication (Dept. of Telecommunication),  
Sanchar Bhawan, 20, Ashok Road,  
New Delhi.

-Respondent

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned counsel for the petitioner submits that he does not wish to press CP-93/2003 as the respondents have complied with the Tribunal's directions in OA-2008/2002.

2. In view of the above facts and submissions, CP-93/2003 is dismissed.

V.K. Majotra  
(V.K. Majotra)  
Member (A)

Lakshmi Swaminathan  
(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)

cc. :